

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

ABSTRACT

SENIOR CIVIL JUDGES - Promotions, Transfers and Postings of Senior Civil Judges - ORDERS - ISSUED.

ROC.NO.628/2019-B.SPL.

NOTIFICATION NO.132-B.SPL.

DATED:25.02.2019.

READ:

The High Court is pleased to order the following Promotions, Transfers and Postings of Senior Civil Judges:-

The Junior Civil Judges, mentioned in Column Number 2 who were promoted as Senior Civil Judges under Rule 14 (2) of the Telangana State Judicial Service Rules 2017, are transferred and posted to the stations mentioned against their names in Column Number 3. Further, the officers mentioned in column number 2 are directed to handover charge of their post(s) **and also the posts which they have been holding in full additional charge**, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations/posts and take charge of their respective posts **and also the posts which his/her predecessor is holding full additional charge**, from the officers mentioned in Column Number 5.

| SL NO. | NAME AND DESIGNATION OF THE OFFICER | POSTED AS | HAND OVER CHARGE OF HIS/HER POST TO | TO TAKE CHARGE OF HIS/HER POST FROM |
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| (1) | (2) | (3) | (4) | (5) |
| 1. | Smt.B.Pushpalatha, Special Judicial Magistrate of First Class, Excise Cases-cum-XII Metropolitan Magistrate, Cyberabad at L.B.Nagar, Rangareddy District. | VII Additional Senior Civil Judge, L.B.Nagar (Post Kept Vacant) | Judicial Magistrate of First Class Special Mobile Court - Cum- XI Metropolitan Magistrate, Cyberabad at L.B.Nagar | from Smt Shoukath Jahan Siddique |
| 2. | D.V.Nageswara Rao, VI Addl. Junior Civil Judge, Warangal. | II Additional Senior Civil Judge, Warangal Vice Sri V.Satyanarayana transferred | VII Additional Junior Civil Judge, Warangal | Sri V.Satyanarayana |
| 3. | Smt N.Amaravathi, I Addl. Junior Civil Judge, Warangal. | Senior Civil Judge, Mahaboobabad, Warangal District (Post Kept Vacant) | II Additional Junior Civil Judge, Warangal | Sri V.Satyanarayana |

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| 4. | J.Vikram, V Addl. Junior Civil Judge, Warangal. | Secretary District Legal Services Authority, Warangal. Vice Smt Annie Rose Crisitan transferred | VII Additional Junior Civil Judge, Warangal | Sri V.Satyanarayana |
| 5. | Smt. M.K.Padmavathi, Prl. Junior Civil Judge, Jangaon, Warangal District. | Senior Civil Judge, Jagityal Vice SmtD.Madhavi Krishna | Additional Junior Civil Judge, Jangon, Warangal District | Smt D.Madhavi Krishna |
| 6. | D.Durga Prasad, Prl. Junior Civil Judge- cum-IX Metropolitan Magistrate, Cyberabad at Kukatpally, Rangareddy District. | III Additional Judge, City Civil Court, Secunderabad (Post Kept Vacant) | I Additional Junior Civil Judge -cum- XVI Metropolitan Magistrate, Cyberabad at Kukatpally | XIV Additional Judge, City Civil Court - cum- XVIII Additional Chief Metropolitan Magistrate, Secunderabad On assumption of charge will be in FAC of the post of XIX Assistant Judge, City Civil Court, Secunderabad |
| 7. | Smt. Ch.Ashalatha (chiranji) I Assistant Judge, City Civil Court, Secunderabad. | XI Additional Chief Metropolitan Magistrate, Secunderabad (Post Kept Vacant) | XI Assistant Judge, City Civil Court, Secunderabad | X Additional Chief Metropolitan Magistrate, Secunderabad |
| 8. | Ch.Appala Narasimha Murthy, II Metropolitan Magistrate for Railways, Secunderabad. | XVI Additional Judge, City Civil Court - Cum- XX Additional Chief Metropolitan Magistrate, Secunderabad (Post Kept Vacant) | III Metropolitan Magistrate, Hyderabad | XIV Additional Judge, City Civil Court - Cum- XVIII Additional Chief Metropolitan Magistrate, Secunderabad |
| 9. | P.Anjaneyulu, Judicial Magistrate of First Class, Special Mobile Court, Adilabad. | Administrative Officer, Telangana State Legal Services Authority, Hyderabad (Post Kept Vacant) | Junior Civil Judge (Juvenile Court) - cum- Judicial Magistrate of First Class, Adilabad | In consultation with the Member Secretary Telangana State Legal Services Authority, Hyderabad |

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| 10. | G.Uday Kumar, Prl. Junior Civil Judge-cum-VIII Metropolitan Magistrate, Cyberabad at Rajendranagar, Ranga Reddy District. | Secretaqry District Legal Services Authority, L.B.Nagar (Post Kept Vacant) | I Additioonal Junior Civil Judge -cum- XVII Metropolitan Magistrate, Rajendranagar, Rangareddy District | Smt Shoukath Jahan Siddique |
| 11. | Manda Venkateswara Rao, Judicial Magistrate of First Class Special Mobile Court, Nalgonda. | Senior Civil Judge, Nalgonda (Post Kept Vacant) | Junior Civil Judge (Juvenile Court) Nalgonda | Senior Civil Judge, Miryalguda |
| 12. | Miss. Kshama Deshpande, XIV Addl. Metropolitan Magistrate, Cybeabad At L.B.Nagar, Rangareddy District | VIII Additional Chief Metropolitan Magistrate, Hyderabad (Post Kept Vacant) | I Additional Junior Civil Judge, Rangareddy at L.B.Nagar | IV Additional Chief Metropolitan Magistrate, Hyderabad |
| 13. | Ms. S.Swathi Reddy, Junior Civil Judge, Andole at Jogipet, Medak District. | Secretary District Legal Services Authority, Criminal Courts Complex, Hyderabad (Newly sanctioned Post Kept Vacant) | Principal Junior Civil Judge, Gazwel | In consultation with the Metropolitan Sessions Judge, Hyderabad |
| 14. | D.Kiran Kumar, Junior Civil Judge working on other duty as Presenting Officer, Enquiry Cell, High Court for the State of Telangana. | II Additional Judge, City Civil Court, Hyderabad (Post Kept Vacant) | Get himself relived from the present post | V Additional Judge, City Civil Court, Hyderabad |
| 15. | Brungi Srinivasulu, XX Assistant Judge, City Civil Court, Hyderabad. | II Additional Chief Metropolitan Magistrate, Hyderabad (Post Kept Vacant) | VII Assistant Judge, City Civil Court, Hyderabad | III Additional Chief Metropolitan Magistrate, Hyderabad |
| 16. | Smt. D.Varoodhini, Junior Civil Judge, now working as Assistant Director, Judicial Academy Secunderabad. | Deputy Director, Judicial Academy, Secunderabad (Post Kept Vacant) | Administrative Officer, Judicial Academy, Secunderabad | In consultation with the Director, Judicial Academy, Secunderabad |

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| 17. | Mohd. Abdul Javeed Pasha, Prl. Junior Civil Judge, Nirmal, Adilabad District. | Senior Civil Judge, Manthani (Post Kept Vacant) | Junior Civil Judge -cum- Judicial Magistrate of First Class, Boath, Adilabad District | Principal Senior Civil Judge, Karimnagar |
| 18. | G.Srinivas, Prl. Junior Civil Judge, Sathupalli, Khammam District. | I Additional Senior Civil Judge, Kothagudem Vice Sri C.V.S.Sai Bhupathi, transferred) | Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class, Sathupalli | From Sri C.V.S.Sai Bhupathi, |
| 19. | K.V.Chandra Shekar Rao, Special Judicial Magistrate of First Class, Excise Court, Mahabubnagar. | Secretary District Legal Services Authority, Mahaboobnagar (Post Kept Vacant) | Judicial Magistrate of First Class , Special Mobile Court, Mahaboobnagar | Principal Senior Civil Judge, Mahaboobnagar |
| 20. | Smt. G.Bhanumathi, Prl. Junior Civil Judge, Madhira, Khammam District. | IV Additional Judge, City Civil Court, Hyderabad (Post Kept Vacant) | Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class, Sathupalli | VII Additional Judge, City Civil Court, Hyderabad |
| 21. | Smt. R.Sreelekha, Prl. Junior Civil Judge, Mancherial, Adilabad District. | Senior Civil Judge, Mancherial (Post Kept Vacant) | I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Mancherial, Adilabad District | Senior Civil Judge, Nirmal |
| 22. | Smt. P.Srivani, Judicial Magistrate of First Class for Railways, Kazipet, Warangal District. | XVII Additional Judge, City Civil Court, Hyderabad (Post Kept Vacant) | II Additional Junior Civil Judge, Warangal | V Additional Judge, City Civil Court, Hyderabad On assumption of charge of the post will be in full additional charge of the post of XVIII Additional Judge, City Civil Court, Hyderabad |

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| 23. | Smt. Naseem Sultana, Prl. Junior Civil Judge, Armoor, Nizamabad District. | VII Additional Chief Metropolitan Magistrate, Hyderabad (Post Kept Vacant) | Additional Junior Civil Judge, Armoor, Nizamabad District | I Additional Chief Metropolitan Magistrate, Hyderabad |
| 24. | Smt. K.Swapna Rani, Junior Civil Judge, Nakrekal, Nalgonda District. | Senior Civil Judge, Bhongir (Post Kept Vacant) | Prl. Junior Civil Judge, Suryapet, Nalgonda District | Senior Civil Judge, Suryapet |
| 25. | Miss. Sheetal D.B., Junior Civil Judge, Kollapur, Mahabubnagar District. | Senior Civil Judge, Nagarkurnool (Post Kept Vacant) | Junior Civil Judge, Nagarkurnool, Mahaboobnagar District | Senior Civil Judge, Wanaparthy |
| 26. | Azhar Hussain, XIX Assistant Judge, City Civil Court, Hyderabad. | Secretary, District Legal Services Authority, Hyderabad (Post Kept Vacant) | V Assistant Judge City Civil Court, Hyderabad | V Additional Judge, City Civil Court, Hyderabad |
| 27. | C.Vikram, Addl. Junior Civil Judge, Yellandu, Khammam District. | Senior Civil Judge, Khammam (Post Kept Vacant) | II Additional Judicial Magistrate of First Class, Kothagudem, Khammam District | Senior Civil Judge, Sathupalli |
| 28. | Milind Kamble, Addl. Junior Civil Judge, Nirmal, Adilabad District. | VIII Additional Senior Civil Judge, L.B.Nagar Vice Smt Shoukath Jahan Siddique, transferred | Junior Civil Judge -cum- Judicial Magistrate of First Class, Boath, Adilabad District | from Smt Shoukath Jahan Siddique |
| 29. | K.Suri Krishna, Junior Civil Judge, Zaheerabad, Medak District. | Senior Civil Judge, Peddapalli. (Post Kept Vacant) | Junior Civil Judge, Narayankhed, Medak District | Principal Senior Civil Judge, Karimnagar |

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| 30. | Miss. Subhavalli, R.M. Junior Civil Judge (Juvenile Court) Medak At Sangareddy. | Senior Civil Judge, Narayanpet (Post Kept Vacant) | Junior Civil Judge -cum- Special Judicial Magistrate of First Class -cum- Additional Junior Civil Judge, Medak | Senior Civil Judge, Wanaparthy. |
| 31. | V.Srinivas, Junior Civil Judge, Banswada, Nizamabad District. | Senior Civil Judge, Kamareddy (Post Kept Vacant) | Junior Civil Judge, Yellareddy, Nizamabad District | Principal Senior Civil Judge, Nizamabad |
| 32. | K.Venkatesh, II Addl. Junior Civil Judge, Rajendranagar, Rangareddy District. | XXII Additional Chief Metropolitan Magistrate Secunderabad (Post Kept Vacant) | I Additional Junior Civil Judge -cum- XVII Metropolitan Magistrate, Rajendranagar, Rangareddy District | XII Additional Chief Metropolitan Magistrate Hyderabad |
| 33. | Smt. M.Kiran Mahi, Prl. Junior Civil Judge, Kamareddy, Nizamabad District. | Secretary District Legal Services Authority, Nizamabad (Post Kept Vacant) | Additional Junior Civil Judge -cum- Special Judicial Magistrate of First Class, Mobile Court, Kamareddy, Nizamabad District | Principal Senior Civil Judge, Nizamabad |
| 34. | M.Radha Krishna Chahavan, III Addl. Junior Civil Judge -cum- XXIV Metropolitan Magistrate, Cyberabad at Kukatpally, Rangareddy District. (Now working on Deputation at High Court for the State of Telangana at Hyderabad) | XV Additional Judge, City Civil Court - cum- XIX Additional Chief Metropolitan Magistrate, Secunderabad (Post Kept Vacant) | Get himself relieved from the present post | XIV Additional Judge, City Civil Court - cum- XVIII Additional Chief Metropolitan Magistrate, Secunderabad |
| 35. | Ch.Jitendhar, Prl. Junior Civil Judge, Devarakonda, Nalgonda District. | Secretary, District Legal Services Authority, Nalgonda (Post Kept Vacant) | Junior Civil Judge (Juvenile Court) Nalgonda | Senior Civil Judge, Miryalguda |

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| 36. | K.Jayaram Reddy, Junior Civil Judge, Luxettipet, Adilabad District | I Additional Judge, City Civil Court, Hyderabad (Post Kept Vacant) | II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Mancherial, Adilabad District | V Additional Judge, City Civil Court, Hyderabad |
| 37. | G.Praveen Kumar, IV Metropolitan Magistrate, (M.V.Act), Hyderabad. | Additional Chief Metropolitan Magistrate, Hyderabad to try the cases of Satyam Scam in M/s Satyam Computers Limited - cum- XXI Additional Chief Metropolitan Magistrate, Hyderabad (Post Kept Vacant) | Judicial Magistrate of First Class, Excise Court, Hyderabad | XII Additional Chief Metropolitan Magistrate, Hyderabad |
| 38. | G.Udaya Bhaskar Rao, Junior Civil Judge, Chennur, Adilabad District. | Senior Civil Judge, Adilabad (Post Kept Vacant) | II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Mancherial, Adilabad District | Secretary District Legal Services Authority, Adilabad |

The officers mentioned in Column Number 4 will be in full Additional charge of the post(s) mentioned in Column Number 2, until further orders.

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The Senior Civil Judges, mentioned in Column Number 2 are transferred and posted to the stations mentioned against their names in Column Number 3. Further, the officers mentioned in column number 2 are directed to handover charge of their post(s) and also the posts which they have been holding in full additional charge, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations/posts and take charge of their respective posts and also the posts which his/her predecessor is holding full additional charge, from the officers mentioned in Column Number 5.

| SL NO. | NAME AND DESIGNATION OF THE OFFICER | POSTED AS | HAND OVER CHARGE OF HIS/HER POST TO | TO TAKE CHARGE OF HIS/HER POST FROM |
|--------|--|--|-------------------------------------|--|
| (1) | (2) | (3) | (4) | (5) |
| 1. | ON RELIEF Smt D.Madhavi Krishna, Senior Civil Judge, Jagityal | Secretary District Legal Services Authority, Karimnagar (Post Kept Vacant) | — | Principal Senior Civil Judge, Karimnagar |
| 2. | Smt Annie Rose Christian Secretary District Legal Services Authority, Warangal | XIV Additional Chief Metropolitan Magistrate, Hyderabad. Vice Smt P.Mukthida, transferred. | Sri V.Satyanarayana | from Smt P.Mukthida |
| 3. | ON RELIEF Smt. Shoukath Jahan Siddique, VIII Addl. Senior Civil Judge, L.B.Nagar, Rangareddy District | Prl. Senior Civil Judge, L.B.Nagar (Post Kept Vacant) | Sri Milind Kamble, | On relief shall regularly assume charge of the post of Principal Senior Civil Judge, L.B.Nagar |
| 4. | ON RELIEF Smt. P.Mukthida, XIV Addl. Chief Metropolitan Magistrate, Hyderabad. | Chief Metropolitan Magistrate, Hyderabad. (Post Kept Vacant) | Smt Annie Rose Christian | I Additional Chief Metropolitan Magistrate, Hyderabad |
| 5. | ONRELIEF V.SATYANARAYANA II Addl. Senior Civil Judge, Warangal. | Principal Senior Civil Judge, Warangal (Post Kept Vacant) | Sri D.V.Nageswara Rao | I Additional Senior civil Judge. |

NOTE: 1. All the officers shall get themselves relived from their present posts on or before 28.02.2019 and join in their new posts on or before 07.03.2019 without fail.

2. All the officers under orders of transfer are directed to pronounce the judgments/orders which were already reserved and join at their new stations.

3. In case, the officers from whom they have to take charge or to whom they have to handover charge, are on leave or absent for any other reason, the concerned Prl. District and Sessions Judge, shall make alternative arrangements, intimating the same to the High Court.
4. All the officers who are under orders of transfer are hereby directed to inform the High Court the date of relief in the previous post and the date of joining in the new post with in seven days from the date of joining in the new post.
5. The Order placed in the High Court's Website <http://hc.ts.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.



REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrars, High Court for the State of Telangana at Hyderabad
4. The Registrar, I.T-cum-Central Project Coordinator, High Court for the State of Telangana at Hyderabad (**with a request to direct the concerned to upload the proceedings in the High Court's Website**)
5. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
6. The Director, Judicial Academy for the States of Telangana and Andhra Pradesh, Secunderabad.
7. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
8. The Chief Judge, City Civil Court, Hyderabad
9. The Chief Judge, City Small Causes Court, Hyderabad
10. The Metropolitan Sessions Judge, Hyderabad.
11. **THE PRL. DISTRICT JUDGES:**
Adilabad, Karimnagar, Khammam, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nizamabad, Rangareddy at L.B.Nagar and Warangal.
12. **THE I ADDL. DISTRICT JUDGES:**
13. Adilabad, Karimnagar, Khammam, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nizamabad, Rangareddy at L.B.Nagar and Warangal.
14. The Pay and Accounts Officer, Hyderabad, Telangana State.
15. **THE DISTRICT TREASURY OFFICERS:**
16. Adilabad, Karimnagar, Khammam, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nizamabad, Rangareddy at L.B.Nagar and Warangal.
17. **THE SECTION OFFICERS:-**
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court for the State of Telangana, Hyderabad.